

**HEARING BOARD
CONTESTED MATTERS (FEBRUARY 2013)**

**GOVERNMENT OF INDIA
TRADE MARKS REGISTRY
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Sl. No.	Date of Hearing	Opposition/ Rectification No.	Application/Regd.T. M. No.	Name of Opponent/Applicant for Rectification	Name of Applicant/ Regd.Proprietor	Advocate/ Agent	Hearing Officer
1.	07/02/2013	Opp.No. Bom-744275 (r/o withdrawal)	Appln No.1377991	Learning leadership foundation.	Nitin S. Shah.	M/S.Sushant M. Singh & Asso. M/S. Varikasery & Verikasery	Dharama Singh
2	-do-	Opp.No. Bom-743650 (r/o withdrawal)	Appln No.1657854	M/S. The Mcgraw hill Co. Inc	India Index Services & Products Ltd.	M/S. D.P. Ahuja & Co. M/S.R.K. Dewan & Co.	Dharama Singh
3.	08/02/2013	Opp.No. Bom-769837 (r/o withdrawal.)	Appln No.1751882	Colgate Palmolive Co.	Johnson & Johnson	M/S.Anand & Anand M/S. Lall & Sethi	Dharama Singh
4.	-do-	Opp.No. Bom-756310 (r/o withdrawal.)	Appln No.1641696	Colgate Palmolive Co.	Johnson & Johnson	M/S.Anand & Anand M/S. Lall & Sethi	Dharama Singh
5.	11/02/2013	Opp.No. Bom-739083 (r/o withdrawal.)	Appln No.1649274	Novartis AG..	Sinclair pharma Ltd.	M/S.Lall Lahiri & Salhotra M/S. Remfry & Sagar	Dharama Singh
6.	-do-	Opp.No. Bom-762126	Appln No.1737861	S.C. Johnson & Sons Inc.	Torleys Inds. Pty. Ltd.	M/S.D.P. Ahuja & Co.	Dharama Singh

		(r/o withdrawal.)				M/S.Krishna & Saurashtri	
7.	12/02/2013	Opp.No. Bom-712220 (r/o withdrawal.)	Appln No.838123	Mars Incorporated.	M/S. Mars Enterprises	M/S.Anand & Anand	Dharama Singh
8.	-do-	Opp.No. Bom-257859 (r/o withdrawal.)	Appln.No.1089643	Nike International Ltd.	M/S. Khemchand silk mills Mumbai	M/S. Lall Lahiri & Salhotra.	Dharama Singh
9.	13/02/2013	Opp.No. Bom-722621 (r/o withdrawal.)	Appln No.1517185	M/S.Visa International Service Asso.	Ezigo one travel & tours Pvt. Ltd.	M/S.Anand & Anand M/S. M.A. Panchamia	Dharama Singh
10	-do-	Opp.No. Bom-155964 (r/o withdrawal.)	Appln No.1013139	Shiv Sagar Veg Restaurant	Shankar Rama Poojari	M/S. M.P. Mirchandani & Co. M/S. W.S. Kane & Co.	Dharama Singh
11.	14/02/2013	Opp.No. Bom-186924 (r/o withdrawal.)	Appln.No.1233775	WWF. Worldwide fund for nature	M/S. Basmati house	M/S.Dep & Dep M/S.Varikasery & Varikasery	Dharama Singh
12.	-do-	Opp.No. Bom-213234 (r/o withdrawal.)	Appln.No.1224184	Tea Board India	Krushna Tea Procecers	M/S.K.S. Partners M/S. Varikasery & Varikasery	Dharama Singh
13.	15/02/2013	Opp.No. Bom-208287 (r/o withdrawal.)	Appln.No. 1280450	Agricultural & processed food products export Development Authority	Shri Gusalji Agency	M/S. K.S. Partners M/S.G.S. Rijwani & Co.	Dharama Singh
14.	-do-	Opp.No. Bom-722622 (r/o withdrawal.)	Appln.No.1517138	Visa International Services Asso.	Ezeego one travel & tours Pvt. Ltd.	M/S.Anand & Anand M/S. M.A. Panchamia	Dharama Singh

15.	18/02/2013	Opp.No. Bom-206187 (r/o withdrawal.)	Appln.No.1233776	Agricultural & processed food products export Development Authority	Basmati House	M/S. K & S Partners M/S.Varikasery & Varikasery	Dharama Singh
16.	-do-	Opp.No. Bom-190501 (r/o withdrawal.)	Appln.No.1233775	Agricultural & processed food products export Development Authority	Basmati House.	M/S. K & S Partners M/S.Varikasery & Varikasery	Dharama Singh
17.	19/02/2013	Opp.No. Bom- 59377 (r/o P.A.)	Appln.No.702857	Bharat Cellular Ltd.	M/S. Madhu writing and Instruments Pvt. Ltd.	M/S.Lall & Sethi	Dharama Singh
18.	-do-	Opp.No. Bom-206186 (r/o withdrawal.)	Appln.No.1304072	Agricultural & processed food products export Development Authority	Omkar Kassim Al- Esayi marketing Co. Ltd.	M/S. K & S Partners M/S. Krishna & Saurashtri	Dharama Singh

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